

In the National Company Law Tribunal, Jaipur

CP No. 07/252/JPR/2018

UNDER SECTION 252(1) OF IBC

In the matter of:

Navjeevan Buildtech Pvt. Ltd.. Applicant/Petitioners

VS.

ROC JaipurRespondent

Order delivered on 06.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None-appeared

For Respondent(s) : Dr. Amol Shinde

ORDER

None-appears for the appellant. Despite directions dated 10.08.2018 there has been no appearance on the part of the Income Tax. In relation to respondent ROC, learned Deputy Registrar of Companies is present. Post the matter for the appearance of the appellant on 04.10.2018. Non- appearance of the appellant on the said date will result ⁱⁿ dismissal of the case.



**(R. Varadharajan)
Member (Judicial)**